

they are also taking steps for supplying at least 12-hour power for agricultural purposes.

श्री हुकम देव नारायण यादव : मंत्री महोदय ने कहा है कि वह बिजली की 50 प्रतिशत आपूर्ति करेंगे। लेकिन बिहार में बिजली का उत्पादन कंपैसिटी का 25 प्रतिशत हो रहा है। अगर उसका 50 प्रतिशत दिया जायेगा, तो इसका अर्थ यह है कि टोटल उत्पादन का साढ़े बारह प्रतिशत मिलेगा। साढ़े बारह प्रतिशत बिजली से क्या होने वाला है? यह कह रहे हैं कि अब आगे इन्तजाम करेंगे, लेकिन किसानों की भदोई की जो फसल थी, वह तो सब मारी गई, धान का "बिचरा" नहीं है, जिससे कि धान की खेती समय पर कर सकें। मैं सरकार से जानना चाहता हूँ—जब आकाश में इन्द्र पानी बरसा जाय और खेती अच्छी हो जाय, तो सरकार अहंकारपूर्वक कहती है कि रिकार्ड उत्पादन हुआ है। जब इन्द्र की कृपा हो जाय तो सरकार कहने लगती है कि आकाश से पानी नहीं बरसा, हम क्या करें। आकाश से पानी न बरसे और खेती अच्छी हो सके, इसके लिये सरकार के पास क्या योजना है?

श्री सुरजीत सिंह बरनाला : जो इतिला हमारे पास है, वह मैंने आपके सामने पेश कर दी है। वहां एग्रीकल्चरल परपोजेक्ट के लिये कोई कट नहीं लगाया जा रहा है, उनको पूरी बिजली दी जा रही है। अच्छी बारिश हो जाय और उससे धनात्र अच्छा पैदा हो, तो हम अहंकारपूर्वक कहते हैं—ऐसी बात नहीं है। अहंकार किसी को नहीं करना चाहिये और न किसी ने किया है। यहां पर इतिला जरूर दी जाती है कि माल में इतनी पैदावार हुई है—इसलिये इसमें कोई अहंकार की बात नहीं आती है।

SHRI VIJAYKUMAR N. PATIL:  
The northern States are thinking of irrigation for the crops, while in Southern States like Maharashtra, we are thinking of how the animals will survive without water. Because of the Koyna dam having no water or very little water, power supply is cut altogether. Even in the villages for agricultural pumps, there is no power supply. Will the Minister also look into this matter and provide some power supply from Rajasthan and M. P. through the grid system and approach the Minister of Energy for this—and look into the grievous situation that has arisen in Maharashtra because of delayed monsoon there also? (Interruption).

SHRI SURJIT SINGH BARNALA:  
It relates to the Minister of Energy. The question does not relate to me at all.

#### Review of Benefits from Adult Education

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\*4. SHRI C. N. VISVANATHAN:

SHRI EDUARDO FALEIRO:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to lay a statement showing:

(a) whether Government have an efficient monitoring scheme for reviewing the concrete benefits accruing from the considerable expenditure incurred on adult education;

(b) if so, the actual achievements during the last six months as against previous six months; and

(c) the snags noticed in the programme and the steps taken to sort out the difficulties?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, (SHRIMATI RENUKA DEVI BAKATAKI): (a) to (c): A statement is laid on the table of the Sabha.

(a) Evaluation and monitoring is an integral part of the National Adult Education Programme. The Directorate of Adult Education has evolved a series of monitoring instruments in consultation with experts in this field. These instruments are designed to collect all relevant information including the impact of the programme. Training Programmes on how these instruments are to be used for collection of data have been held in several States in the Country. Besides, institutions of social science research or of higher education are being assigned respon-

sibility to appraise the programme in the various States. The Sardar Patel Institute of Economic and Social Research has undertaken and published an appraisal undertaken by it of the Gujarat programme.

(b) and (c). The instruments of monitoring designed by the Directorate of Adult Education have not yet begun to yield information. The results of the report of the Sardar Patel Institute of Economic and Social Research were discussed by the officials of the Ministry with the Government of Gujarat and representatives of the various implementation agencies. Steps were taken to reinforce the strong points of the Gujarat Programme and to remedy the weaknesses.

SHRI C. N. VISVANATHAN: Reading the statement, I really wonder how much importance and seriousness they have given to this adult education programme. The Minister has neither replied, nor laid on the Table, giving information in reply to the question, viz. what are the concrete benefits accruing from the considerable expenditure incurred on adult education. Instead of replying to the question, he has said that monitoring equipments have been evolved in consultation with experts in this field, to collect information—including that on the impact of the programme. He has not answered properly, the question as to what are the concrete benefits. Will the hon. Minister tell us what are the concrete results and benefits they have derived from the National Adult Education Programme? (*Interruption*) obtained from the monitoring instruments?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): I think the hon. Member has had no slip; but he has tried to make a mockery of this massive

programme which has been undertaken for the first time in this country—I should say in any democratic country in the world. For getting information about this massive programme, various agencies have been set up, or instruments have been set up. In the entire country, nearabout 1 lakh centres are now there, and as such, it will take some time to get the information or feedback from these centres. The Directorate of Adult Education has taken various steps for setting up these monitoring agencies. The scheme is like this: in the context of this programme, the flow of information should come from the Adult Education Centre to the Project Officer; then from the Project Officer to the State Adult Education Centre and then to the Directorate of Adult Education of the Government of India. Naturally, this flow will take some time; and we are expecting that by August, this information will flow, and it will be possible for us to tabulate the information.

SHRI C. N. VISVANATHAN: I want to know from the Minister what are the actual achievements during the last six months as against previous six months, which they got from this programme.

DR. PRATAP CHANDRA CHUNDER: This answer is linked up with what I have already said. This programme was launched only on 2nd October, 1978.

When these agencies start functioning fully, the flow of information will come and then it will be possible for us to give concrete results. Otherwise, it will be merely an estimate.

SHRI VASANT SATHE: The hon. Minister had just now told that there are one lakh centres for implementing this programme. I would like to know from him who are the persons who are managing these centres and which are the agencies. It is an

open secret that most of these centres are being manned by RSS cadre. Would you give us a list of those persons and their background who are in charge of these centres? How much amount is placed at the disposal of these persons for these centres?

DR. PRATAP CHANDRA CHUNDER: I strongly deny the charge that these are manned by RSS. The question had been raised several times on the Floor of the House. I have given a list of voluntary agencies which have been given sanction for running these centres; and when the list was presented before the House, none of the hon. Members could point out that any of these centres was manned by RSS. These agencies are chosen on the recommendations of the State Governments and after the State Governments recommend, these agencies are chosen. Therefore, it is not right to say that these are manned by RSS, because nobody had questioned the list when it was presented before the House.

(Interruptions)

SHRI VASANT SATHE: I need your protection.

MR. SPEAKER: No, no; he has answered the question fully. The list covers everything.

(Interruptions)

SHRI VASANT SATHE: I want to know how much amount is placed at the disposal of these centres.

MR. SPEAKER: It is impossible for anybody to say that. He can give you a list.

SHRI VASANT SATHE: I want to know how much amount is placed at the disposal of these centres.

MR. SPEAKER: He has said that. There are one lakh centres given in the list. Prof. Dilip Chakravarty.

PROF. DILIP CHAKRAVARTY: Through his monitoring scheme, would I expect him to supply the information received in August *suo-motu* to this House?

(Interruptions)

MR. SPEAKER: No, no; it is impossible for him to give one lakh answers to this question.

(Interruptions)

SHRI VASANT SATHE: There was some scheme.

(Interruptions)

PROF. DILIP CHAKRAVARTY: This is a matter of great national importance.

MR. SPEAKER: All I can say is that he had placed a list on the Table of the House. I would not allow him to answer it.

SHRI VASANT SATHE: I do not want a list.

MR. SPEAKER: There are one lakh centres. I cannot allow him to answer it.

SHRI VASANT SATHE: What is the total amount?

MR. SPEAKER: You have not asked about the total amount.

PROF. DILIP CHAKRAVARTY: Since this is a matter of great national importance to which we have given top-most priority will the Minister—as he says that he would get the results through his monitoring scheme—supply information received in August *suo-motu* to this House?

DR. PRATAP CHANDRA CHUNDER: When this information will be received, certainly I shall supply it to the hon. Member Mr. Sathe, please do not get annoyed. When I submitted a list of agencies, along with that the amount which had been given to these agencies and sanctioned by the Government had also been given. It was laid on the Table of the House earlier; and the hon. Member, Mr. Saugata Roy put that question. If he is here, he can recollect.

MR. SPEAKER: The question Hour is over.